

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SSB STRUCTURAL & GALVANISING PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SSB STRUCTURAL & GALVANISING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08 th August, 2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28930TG2013PTC089403
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: Plot No. 900, Sy No.229 to 246, B.N.Reddy Nagar, CHE, Cherla Pally, HCL Post Hyderabad - 500062
6.	Insolvency commencement date in respect of corporate debtor	01 st October, 2021
7.	Estimated date of closure of insolvency resolution process	30 th March, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Theegala Venkateswar Rao Reg No: IBBI/IPA-001/IP-P02268/2020-2021/13484
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Plot No. 99, NCL Colony, Pet Basheerabad, Hyderabad -500014 Email Id: teevpee@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Plot No. 99, NCL Colony, Pet Basheerabad, Hyderabad -500014. Email Id: teevpee.ip@gmail.com
11.	Last date for submission of claims	15 th October, 2021
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per the information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable as per the information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/home/downloads Physical Address: same as above in point no. 10 b. NA

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s SSB Structural & Galvanising Private Limited on 01.10.2021.

The creditors of M/s SSB Structural & Galvanising Private Limited are hereby called upon to submit their claims with proof on or before 15.10.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Not Applicable] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.




Theegala Venkateswar Rao
Interim Resolution Professional

Regn. No. IBBI/IPA-001/IP-P02268/2020-2021/13484

Reg. Address: Plot No. 99, NCL Colony,
Pet Basheerabad, Hyderabad, Telangana -500014

In the matter of SSB Structural & Galvanising Private Limited

Date and Place: 1st October 2021, Hyderabad